



TELANGANA STATE AUTHORITY FOR ADVANCE RULING
CT Complex, M.J Road, Nampally, Hyderabad-500001.
(Constituted under Section 96(1) of TGST Act, 2017)

Present:

Sri B. Raghu Kiran, IRS, Additional Commissioner (Central Tax)

Sri S.V. Kasi Visweswar Rao, Additional Commissioner (State Tax)

A.R.Com/01/2020

Date.26-10-2021

TSAAR Order No.18/2021

[ORDER UNDER SECTION 98(4) OF THE CENTRAL GOODS AND SERVICES TAX ACT, 2017 AND UNDER SECTION 98(4) OF THE TEALANGANA GOODS AND SERVICES TAX ACT,2017.]

Sub:- C.T. Department Authority for clarification and Advance Rulings – Certain clarification sought by M/s. Sneha Farms Private Limited, Hyderabad – Application withdrawn - Regarding.

Ref:- 1. Application filed by M/s. Sneha Farms Private Limited, Hyderabad, dated:21-12-2019
2. CCT's Ref No. A.R.Com/01/2020, dated:10-01-2020.
3. Letter filed by M/s. Sneha Farms Private Limited, Hyderabad, received on 04-10-2021

In the reference 1st cited, M/s. Sneha Farms Private Limited, Hyderabad has sought certain clarification by filing an application for Advance Ruling. Through the reference 2nd cited, Superintendent (Central Tax) Kondapur Range was requested to go through the attachment and inform the above pendency of the issue and also requested to offer his/her comments on the clarification sought by applicant.

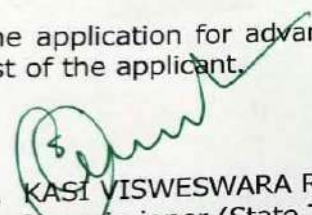
A Personal Hearing was given on 20-01-2020, and Sri CH. Narsi Reddy Authorised Representative of applicant attended for personal hearing and reiterated their issues. During the course of personal hearing certain information was sought by the Authority of Advance Ruling from the applicant. However, the information was not provided.

In the reference 3rd cited, M/s. Sneha Farms Private Limited, Hyderabad, have informed through Letter, that they are withdrawing the application filed by them

In view of the above, the application is withdrawn as infructuous.

Advance Ruling

The application for advance Ruling filed by the applicant is dismissed as withdrawn at the behest of the applicant.


(S. V. KASI VISWESWARA RAO)
Addl. Commissioner (State Tax)


(B. RAGHU KIRAN)
Addl. Commissioner (Central Tax)

To
M/s. Sneha Farms Private Limited,
Plot No.30, Sy No.17 and 22AA,
Behind Harsha Toyota Show Room,
1st Floor, Kondapur, Rangareddy,

Hyderabad-500084

Copy submitted to :

1. The Commissioner (State Tax) for information
2. The Commissioner (Central Tax) Ranga Reddy Commissionerate Posnett Bhavan, Tilak Road, Ramkote, Hyderabad-500 001.

Copy to:

1. The Superintendent (Central Tax) Kondapur Range, 4th Floor, H.No.10-3-301 to 303, Serene Heights, above Ratnadeep Super Market, Humayan Nagar, Masab Tank, Hyderabad.

//t.c.f.b.o//

Superintendent (Grade-I)